



Government of India/भारत सरकार
Ministry of Commerce and Industry/वाणिज्य और उद्योग मंत्रालय
Department of Commerce/वाणिज्य विभाग
Directorate General of Foreign Trade, Delhi/विदेश व्यापार महानिदेशालय, दिल्ली
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MINUTES OF MEETING (PERSONAL HEARING)

Meeting No. NC/3/MEET/Oct/202324/15

Meeting Date: 13/10/2023

Minutes of the Norms Committee –3 Meeting No. NC/3/MEET/Oct/202324/15 dated 13/10/2023 (Personal Hearing) under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

Sl No.	Name	Designation
1	Shri T. Songzalian	Deputy DGFT
2	Technical-1	Pharma Consultant
3	Technical-2	Chemical Consultant
4	Technical-3	Chemical Consultant

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Manual Cases for Personal Hearing held on 13/10/2023

Case No.:	A-1
Meeting No.:	NC/3/MEET/Oct/202324/15
Date	13/10/2023
Firm's Name:	M/s Ashish Life Sciences Private Limited
HQ F. No.:	HQRNORMREVIW00004154/AM23/DES-III (Earlier F.No. 01/82/050/00765/AM20/DES-III)
RLA F. No.	03/94/040/00526/AM20
Advance Authorization No. and Date:	0310832396 dated 23.10.2019
Subject:	Request of M/s Ashish Life Sciences Private Limited for fixation of ad-hoc norms against Advance Authorization No. 0310832396 dated 23.10.2019.
Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after personal hearing the committee has directed to the firm to appear again within one month before Norms Committee with all relevant documents, so that a decision could be taken.	

Case No.:	A-2
Meeting No.:	NC/3/MEET/Oct/202324/15
Date:	13/10/2023
Firm's Name:	M/s Crognosys (India) Private Limited
HQ F. No.:	HQRNORMREVIW00005535/AM23/DES-III (Earlier F. No. 01/82/050/00647/AM19DES-III)
RLA F. No.:	03/94/040/00527/AM19
Advance Authorization No. and Date:	0310823957 dated 24.09.2018
Subject:	Request of M/s Crognosys (India) Private Limited for change of export product against Advance Authorization No. 0310823957 dated 24.09.2018.
Decision: Dr. Vijendra H. Pardeshi, Sr. Group Leader of the firm had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of the representative of the firm and after due deliberation, the committee rejected the request as found no ground as the export obligation period has already been expired.	

Case No.	A-3
Meeting No.	NC/3/MEET/Oct/202324/15
Date	13/10/2023
Firm's Name	M/s Clarion Organics Limited
HQ F. No.	HQRNORMREVIW00005838/AM24/DES-III (Earlier F. No. 01/82/050/02476/AM19 /DES-III) F. No. HQRNORMREVIW00005834/AM24/DES-III (Earlier F. No. 01/82/050/00786/AM16 /DES-III)
RLA F. No.	50/24/040/00013/AM17 50/24/040/00002/AM16
Advance Authorization No. and Date	5010002312 dated 16.12.2016 5010002211 dated 29.06.2015
Subject	Request of M/s Clarion Organics Limited for enhancement in the quantity of import item in respect of ad-hoc norms fixed against Advance Authorization No. 5010002312 dated 16.12.2016 & 5010002211 dated 29.06.2015.

Decision: Shri Vivek Tiwari, Director, and Shri Gyanesh Jadoa, Production (Head) of the firm had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representative of the firm and after due deliberation the committee has considered for review of ad-hoc norms on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under, or as applied whichever is lower: -

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed
3-Hydroxy Acetophenone (99% Assy. Value)	1 kg.	1	Acetophenone (99.50% Assy. Value)	2.04 kg.

Note: The above norms are for regularization and closure purpose only.

RA concerned may take further necessary action as per above decision of Norms Committee.

Case No.	A-4
Meeting No.	NC/3/MEET/Oct/202324/15
Date	13/10/2023
Firm's Name	M/s Clarion Organics Limited
HQ F. No.	N/A
RLA F. No.	50/24/040/00001AM18/AM24/DES-III
Advance Authorization No. and Date	5010002348 dated 12/04/2017
Subject	Request of M/s Clarion Organics Limited for enhancement in the quantity of import item in respect of ad-hoc norms fixed against Advance Authorization No. 5010002348 dated 12/04/2017.

Decision: Shri Vivek Tiwari, Director, and Shri Gyanesh Jadoa, Production (Head) of the firm had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of the firm representative, they stated that they applied the quantity bonafide in the AA-5010002348 dated 12/04/2017 on repeat basis as norms fixed by the NC-3 in the AA-5010002312 dated 16.12.2016 and AA-5010002211 dated 29.06.2015. Once the norms committee refix the quantity as per documents and information in AA- 5010002312 dated 16.12.2016 and AA- 5010002211 dated 29.06.2015. The norms committee has decided to revise ad-hoc norms for AA- **5010002348 dated 12/04/2017** as under: -

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed
3-Hydroxy Acetophenone (99% Assy. Value)	1 kg.	1	Acetophenone (99.50% Assy. Value)	2.04 kg.

Note: The above norms are for regularization and closure purpose only.

RA concerned may take further necessary action as per above decision of Norms Committee.

Case No.	A-5
Meeting No.	NC/3/MEET/Oct/202324/15
Date	13/10/2023
Firm's Name	M/s Encube Ethicals Private Limited
HQ F. No.	01/82/050/01378/AM16 /DES-III 01/82/050/00319/AM17 /DES-III 01/82/050/00543/AM17 /DES-III 01/82/050/01844/AM16 /DES-III 01/82/050/0558/AM16 /DES-III 01/82/050/0584/AM17 /DES-III 01/82/050/0580/AM17 /DES-III N/A

RLA F. No.			03/94/040/00497/AM16/DES-III 03/94/040/00072/AM17/DES-III 03/94/040/00277/AM17/DES-III 03/94/040/00935/AM16/DES-III 03/94/040/00272/AM17/DES-III 03/94/040/00275/AM17/DES-III 03/94/040/00276/AM17/DES-III 03/94/040/00253/AM15/DES-III			
Advance Authorization No. and Date			0310799433 dated 14.10.2015 0310804202 dated 26.04.2016 0310806159 dated 12.07.2016 0310802452 dated 10.02.2016 0310806154 dated 12.07.2016 0310805959 dated 05.07.2016 0310806157 dated 12.07.2016 0310786464 dated 07/07/2014			
Subject			Request of M/s Encube Ethicals Private Limited for correction in the quantity of import item in respect of ad-hoc norms fixed against eight Advance Authorizations.			
Decision: Shri Mehul Shah, MD, Shri Sandeep Chhajjer, GM(Fin) and Ms. Megha Dhone, Sr. Manager (EXIM) of the firm had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of representative of the firm and after due deliberation the committee has considered for correction in the quantity of import items in respect of ad-hoc norms fixed against eight Advance Authorisation on the basis of information provided by the firm, it was decided to correct ad-hoc norms as under or as applied whichever is lower: -						
Sl. No	Export Product	Sl. No	Import Item	100Tubes of14gm	100 Tubes of42gm	100Tubes of28gm
1	Miconazole 2% creams in different pack sizes	1	Benzoicacid	2.8gm	8.4gm	5.6 gm
		2	Pegoxyl7-stearate	280gm	840gm	560gm
		3	MineralOil	42gm	126gm	84gm
		4	Oleoyl Polyoxylglycerides	42gm	126gm	84gm
		5	Butylated hydroxyanisole	0.0728gm	0.2184gm	0.1456gm
		6	Miconazole	28.560gm	85.680gm	57.120gm
		7	Empty Laminated Printed tubes of correspondingsizes	AsperPackingPolicy		
Sl. No	Export Produc	Sl. No	Import Item	100Tubesof45 gm withone applicator	100Tubesof45 gmwith 7applicators	
2	Miconazole 2% cream	1	Benzoicacid	9.0gm	9.00gm	
		2	Pegoxyl7-stearate	900gm	900gm	
		3	MineralOil	135gm	135gm	
		4	OleoylPolyoxylglycerides	135gm	135gm	
		5	Butylatedhydroxyanisole	0.234gm	0.234gm	
		6	Miconazole	91.80gm	91.80 gm	
		7	Empty Laminated Printed tubes Of corresponding sizes	Asperpackingpolicy		

		8	1 or 7 applicators as per production specification	100packsofoneapplicator each	100packsofsevenapplicatoreach
Sl. No	Export Product	Sl. No	Import Items	100Tubesof14 gm	100 Tubesof28gm
3	Clotrimazole 1% creams	1	CetostearylAlcohol	140gm	280gm
		2	Octyldodecanol NF	189gm	378gm
		3	CetylEsters Wax	42.00gm	84gm
		4	SorbitanMonostearate	28gm	56gm
		5	Polysorbate60	21gm	42gm
		6	Clotrimazole	14.28gm	28.56gm
		7	BenzylAlcohol	14gm	28gm
		8	SodiumPhosphateMonobasic	2.24gm	4.480gm
		9	EmptyLaminatedPrintedtubes ofcorrespondingsizes	AsperPackingPolicy	
Sl. No.	ExportProduct	Sl. No	Import Items	100Tubesof45 gm withoneapplicat or	100Tubesof45gm with 7applicators
4	Clotrimazole 1% creams	1	Plastic(LDPE)Applicators(1sor7sp acks)	(100packof1appli catoreach)	(100 packof 7 Applicatoreseac h)
		2	CetostearylAlcohol	450gm	450gm
		3	Octyldodecanol NF	607.50gm	607.50gm
		4	CetylEsters Wax	135.00gm	135.00gm
		5	SorbitanMonostearate	90.00gm	90.00gm
		6	Polysorbate60	67.50gm	67.50gm
		7	Clotrimazole	45.90gm	45.90gm
		8	BenzylAlcohol	45.90gm	45.90gm
		9	SodiumPhosphateMonobasic	7.20gm	7.20gm
		10	EmptyLaminatedPrintedtubesofcor respondingsizes	AsperPackingPolicy	
Sl. No	Export Product	Sl. No	Import Items	100Tubesof14gm	100 Tubesof28gm
5	Triple Antibiotic Ointment	1	WhitePetrolatum	1380.05 gm	2760.10 gm
		2	Polymyxin B Sulfate (non-sterile)	7.14MU	14.280MU
		3	BacitracinZinc	8.96 gm	17.92gm
		4	NeomycinSulfate	9.80 gm	19.60gm
		5	Empty Laminated printed tubes of corresponding sizes	AsperPackingPolicy	
Sl. No.	Export Product	Sl. No	Import Items	100Tubesof14gm	
6	TripleMSAntibiotic Ointment	1	WhitePetrolatum	1375.787 gm	
		2	PolymyxinBSulfate(non-sterile)	15.40 MU	
		3	Bacitracin Zinc	11.846gm	
		4	Neomycin Sulfate (Micronized)	9.800gm	
		5	Empty Laminated printed tubes of	As per packingpolicy	

			Corresponding sizes			
Sl. No.	Export Product	Sl. No.	Import items	100Tubesof28gm		100 Tubesof14gm
7	Triple Antibiotic OintmentW/PRAM	1	White Petrolatum	2727.20gm		1363.60gm
		2	Pramoxine HCL	28.56gm		14.28gm
		3	BacitracinZinc	23.692gm		11.846 gm
		4	Polymyxin B Sulfate (non-sterile)	30.80MU		15.40 MU
		5	Neomycin Sulfate (Micronized)	19.60gm		9.80 gm
		6	Empty Laminated printed tubes Of corresponding sizes	AsperPackingPolicy		
Sl. No.	ExportProduct	Sl. No	Import Items	100Tubes of56gm	100Tubes of14gm	100Tubes of28gm
8	Triple Antibiotic Ointment EF	1	Cocoa Butter Ultra Natural	252.0gm	63gm	126gm
		2	WhitePetrolatum	4890.20 gm	1222.55 gm	2445.10 gm
		3	Super Refined Cottonseed	238gm	59.50 gm	119.0gm
		4	Super Refined Olive-LQ	14gm	3.5gm	7.0gm
		5	VitaminEAcetate	126gm	31.5gm	63.0gm
		6	PolymyxinBSulfate (Non-Micronized)	28.560 MU	7.140 MU	14.280MU
		7	Neomycin Sulfate (non-micronized)	39.20 gm	9.8 gm	19.60gm
		8	Bacitracin Zinc	35.84gm	8.96 gm	17.920 gm
		9	Empty Laminated printed Tubes of corresponding sizes	AsperPackingPolicy		
Sl. No.	ExportProduct	Sl. No.	Import Items	100 Tubes of14gm		100 Tubesof28gm
9	DoubleAntibioticW/P RAMCream	1	Emulsifying wax	168.0gm		336gm
		2	Mineral Oil	112.0gm		224gm
		3	White Petrolatum	56.0gm		112gm
		4	Poloxamer188	0.182gm		0.364gm
		5	PropyleneGlycol	28.0gm		56.0gm
		6	MethylParaben	3.50gm		7.0gm
		7	Polymyxin B Sulfate (non-sterile)	2.569 gm		5.138 gm
		8	Neomycin Sulfate (micronized)	9.394gm		18.788gm
		9	Pramoxine HCL Micronized)	14.994 gm		29.988gm
		10	Empty Laminated Printed tubes of corresponding sizes	AsperPackingPolicy		
Sl. No.	ExportProduct	Sl. No.	Import Items	100Tubesof28gm		
10	Allergy W/Zinc Cream	1	CetylAlcohol	448.0 gm		
		2	Polysorbate60	84.0 gm		
		3	Sorbitan Monostearate	196.0 gm		
		4	Propylene Glycol	140.0 gm		
		5	Methyl Paraben	7.0 gm		
		6	Diphenhydramine Hydrochloride	57.12 gm		
		7	Zinc Acetate	2.856 gm		

		8	Empty Laminated Printed tubes of corresponding sizes	As per PackingPolicy	
Sl. No.	ExportProduct	Sl. No.	Import Items	100 Tubes of14gm	100 Tubesof28gm
11	DoubleAntibiotic Ointment	1	White Petrolatum	1385.587 gm	2771.174 gm
		2	Polymyxin B Sulfate (non- Sterile)	2.567 gm	5.134 gm
		3	BacitracinZinc	11.844 gm	23.688 gm
		4	Empty Laminated Printed tubes of corresponding sizes	AsperPackingPolicy	
Sl. No.	ExportProduct	Sl. No.	Import Items	100 Tubes of14gm	100 Tubesof28gm
12	Bacitracin Zinc Ointment	1	White Petrolatum	1388.156 gm	2776.312 gm
		2	BacitracinZinc	11.844 gm	23.688 gm
		3	Empty Laminated Printed tubes of corresponding sizes	AsperPackingPolicy	
Sl. No.	ExportProduct	Sl. No.	Import Items	100 Tubes of28 gm	100 Tubesof56gm
13	Hydrocortisone1% OTC Cream	1	Glyceryl Stearate	56.00 gm	112.00 gm
		2	Whitewax	84.00 gm	168.00 gm
		3	Stearyl Alcohol	28.00 gm	56.00 gm
		4	Isopropyl Myristate	224.00 gm	448.00 gm
		5	Cetyl Alcohol	84.00 gm	168.00 gm
		6	Sorbitan Monostearate	84.00 gm	168.00 gm
		7	Polysorbate60	84.00 gm	168.00 gm
		8	PropylParaben	2.80 gm	5.60 gm
		9	Anhydrous CitricAcid	0.980 gm	1.960 gm
		10	Sodiumcitrate	1.680 gm	3.360 gm
		11	Methyl Paraben	5.60 gm	11.200 gm
		12	SorbicAcid	1.40 gm	2.800 gm
		13	Polyoxyl40 Stearate	14.00 gm	28.00 gm
		14	PropyleneGlycol	98.00 gm	196.00 gm
		15	Hydrocortisone	28.56 gm	57.120 gm
		16	Empty Laminated Printed tubes Of corresponding sizes	AsperPackingPolicy	
Sl. No.	ExportProduct	Sl. No	Import Items	100tubesof28gm	
14	Hydrocortisone 1% OTC Ointment	1	White Petrolatum	2716.00 gm	
		2	Mineral Oil	56.00 gm	
		3	Hydrocortisone	28.560 gm	
		4	Empty Laminated Printed tubes of corresponding sizes	As per PackingPolicy	
Sl. No.	ExportProduct	Sl. No.	Import Items	100Tubesof28gm	100Tubesof56gm
15	Hydrocortisone/Aloe 1%Cream	1	Anhydrous Citric Acid	0.98gm	1.96gm
		2	Sodium Citrate	1.68gm	3.36gm
		3	Methyl Paraben	5.6gm	11.20gm
		4	Sorbic Acid	1.4gm	2.80gm
		5	Polyoxyl40Stearate	14.00gm	28.00gm
		6	Propylene Glycol	98.00gm	196.00gm
		7	Glyceryl Stearate	56.00gm	112.00gm

		8	White wax	84.00gm	168.00gm
		9	Stearyl Alcohol	28.00gm	56.00gm
		10	Isopropyl Myristate	224.00gm	448.00gm
		11	Cetyl Alcohol	84.00gm	168.00gm
		12	Sorbitan Monostearate	84.00gm	168.00gm
		13	Polysorbate60	84.00gm	168.00gm
		14	PropylParaben	2.80gm	5.60gm
		15	Hydrocortisone	28.560 gm	57.120 gm
		16	AloeConcentrate	2.856gm	5.712gm
		17	Empty Laminated Printed tubes Of corresponding sizes	As per Packing Policy	
Sl. No.	Export Product	Sl. No.	Import Items	100 Tubes of 28gm	
16	Hydrocortisone Plus 12 Cream	1	Anhydrous Citric Acid	0.980 gm	
		2	Sodium Citrate	1.680 gm	
		3	Methyl Paraben	5.60 gm	
		4	Sorbic Acid	1.40 gm	
		5	Polyoxy 140	14.00 gm	
		6	Propylene Glycol	98.00 gm	
		7	Glycerin	7.00 gm	
		8	Glyceryl Stearate	56.00 gm	
		9	White wax	84.00 gm	
		10	Stearyl Alcohol	28.00 gm	
		11	Isopropyl Myristate	224.00 gm	
		12	Sorbitan Monostearate	84.00 gm	
		13	Polysorbate 60	84.00 gm	
		14	Propyl Paraben	2.80 gm	
		15	Mineral Oil	7.00 gm	
		16	White Petrolatum	7.00 gm	
		17	Cetosteryl Alcohol	7.00 gm	
		18	Isopropyl Palmitate	2.80 gm	
		19	Vitamin A & D3	7.00 gm	
		20	Aloe Concentrate	2.80 gm	
		21	Hydrocortisone	28.560 gm	
		22	Cetyl Alcohol	84.00 gm	
		23	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy	
S. No	Export Product	Sl. No.	Import Items	100 Tubes of 56gm	
17	Hydrocortisone 0.5% Cream	1	Methyl Paraben	11.20gm	
		2	Sorbic Acid	5.60gm	
		3	Polyoxyl 40 Stearate	28.00gm	
		4	Glyceryl Stearate	112.00gm	
		5	White wax	168.00gm	
		6	Stearyl Alcohol	56.00gm	
		7	Isopropyl Myristate	448.00gm	
		8	Cetyl Alcohol	168.00gm	
		9	Sorbitan Monostearate	168.00gm	
		10	Polysorbate 60	168.00gm	
		11	Propyl Paraben	5.60 gm	
		12	Propylene Glycol	112.00gm	
		13	Hydrocortisone	28.560gm	

	14	Empty Laminated Printed tubes of corresponding sizes	As per Packing Policy
Note: The above norms are for regularization and closure purpose only. RA concerned may take further necessary action as per above decision of Norms Committee.			